GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2320 ANSWERED ON:23.08.2013 IMPLEMENTATION OF DOPT ORDERS IN SIDBI AND RBI Mishra Shri Mahabal

Will the Minister of FINANCE be pleased to state:

- (a) whether seniority of a Government servant regularly appointed to a post according to rule is being determined by the order of merit indicated at the time of initial appointment and not according to the date of his confirmation as per orders of Department of Personnel and Training orders dated 4 November, 1992;
- (b) if so, the details thereof;
- (c) whether these orders are also being implemented in Reserve Bank of India (RBI) and Small Industries Development Bank of India (SIDBI);
- (d) if so, the reasons therefor; and
- (e) the corrective action taken or proposed by the Government to implement these orders from the date of their issue?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

- (a) & (b): The Department of Personnel & Training (DoPT) has informed that the relative seniority of direct recruits is determined in terms of DoPT's OM No.20011/5/90-Estt(D) dated 4.11.1992.
- (c) to (e): The employees of Reserve Bank of India (RBI) and Small Industrial Development Bank of India (SIDBI) are governed by their respective Service regulations i.e. RBI (Staff) Regulations, 1948 and SIDBI (Staff) Regulations, 2001. Therefore, this circular of Department of Personnel & Training (DoPT) is not applicable to RBI and SIDBI.